

ITEM NO.301

COURT NO.13

SECTION XV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

PETITION FOR SPECIAL LEAVE TO APPEAL (C) NO. 29771/2024

[Arising out of impugned final judgment and order dated 04-10-2024  
in WPC No. 3110/2019 passed by the Gauhati High Court]

RAMJAN KHAN & ANR.

PETITIONER(S)

VERSUS

THE STATE OF ASSAM & ORS.

RESPONDENT(S)

[ TO BE TAKEN UP AT 2:00 P.M. ]

WITH

SLP(C) No. 30249/2024 (XV)

SLP(C) No. 1201/2025 (XV)

SLP(C) No. 2172/2025 (XV)

SLP(C) No. 2145/2025 (XV)

SLP(C) No. 1645/2025 (XV)

IA No. 294432/2025 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 2120/2025 (XV)

SLP(C) No. 2672/2025 (XV)

IA No. 26116/2025 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 3704/2025 (XV)

IA No. 33680/2025 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 2411/2025 (XV)

IA No. 23444/2025 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES

DIARY NO(S). 3939/2025 (XV)

IA No. 57935/2025 - CONDONATION OF DELAY IN FILING  
IA No. 57933/2025 - PERMISSION TO FILE ADDITIONAL

**DOCUMENTS/FACTS/ANNEXURES**

**SLP(C) No. 6695/2025 (XV)**

**IA No. 50039/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**DIARY NO(S). 4263/2025 (XV)**

**IA No. 60935/2025 - CONDONATION OF DELAY IN FILING  
IA No. 60938/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**DIARY NO(S). 4744/2025 (XV)**

**IA No. 57583/2025 - CONDONATION OF DELAY IN FILING  
IA No. 57581/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**DIARY NO(S). 4746/2025 (XV)**

**IA No. 55938/2025 - CONDONATION OF DELAY IN FILING  
IA No. 55940/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**DIARY NO(S). 5285/2025 (XV)**

**IA No. 54438/2025 - CONDONATION OF DELAY IN FILING  
IA No. 54436/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**DIARY NO(S). 5306/2025 (XV)**

**IA No. 62803/2025 - CONDONATION OF DELAY IN FILING  
IA No. 62802/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**SLP(C) No. 10663-10666/2025 (XV)**

**SLP(C) No. 15592/2025 (XV)**

**IA No. 115440/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**

**SLP(C) No. 13633/2025 (XV)**

**IA No. 97287/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**

**SLP(C) No. 10661/2025 (XV)**

**SLP(C) No. 14680/2025 (XV)**

**SLP(C) No. 30088-30091/2025 (XV)**

**FOR ADMISSION and I.R.**

**IA No. 242061/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED**

**JUDGMENT**

**SLP(C) No. 34935/2025 (XV)**

**Date : 16-12-2025 These petitions were called for hearing today.**

**CORAM :**

**HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH  
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI**

**For Petitioner(s) :**

**Mr. Manish Goswami, Sr. Adv.  
Mr. Gaurav Shukla, Adv.  
Ms. Sujata Sarkar, Adv.  
Mr. Rameshwar Prasad Goyal, AOR**

**Mr. Kaushik Choudhury, AOR  
Mr. Mrinal Kalita, Adv.  
Mr. Jyotirmoy Chatterjee, Adv.  
Mr. Saksham Garg, Adv.**

**Mr. C.M. Jha, Adv.  
Mr. Alok Kumar, Adv.  
Ms. Anisha Upadhyay, AOR  
Ms. Nisha Thakur, Adv.  
Ms./Mr. Draksha Khan, Adv.  
Mr. Sahil Raja, Adv.**

**Ms. Anasuya Choudhury, AOR  
Mr. Boidurjyamani Deka, Adv.  
Mr. Shameen Yaser, Adv.  
Mr. Piyush Upadhyay, Adv.  
Ms. Sudha Pradhan, Adv.**

**Mr. M. R. Shamshad, Sr. Adv.  
Mr. Adeel Ahmed, AOR  
Mr. Abdur A Razzaque Bhuyan, Adv.  
Mr. Abdur Arazzaque Bhuyan, Adv.  
Mr. Arijit Sarkar, Adv.  
Ms. Taqdees Fatima, Adv.  
Mr. Md Ghouse Muddin Khan, Adv.  
Mr. Azizul Hoque, Adv.  
Mr. Jahangir Iqbal, Adv.  
Mr. Ratnadeep Shrawasti, Adv.  
Ms. Farha Naaz, Adv.**

**For Respondent(s) :**

Mr. Tushar Mehta, Solicitor General  
Mr. Chinmoy Pradip Sharma, Sr. A.A.G.  
Ms. Diksha Rai, AOR  
Ms. Purvat Wali, Adv.  
Mr. Piyush Vyash, Adv.  
Mr. Irfan Hasieb, Adv.  
Mr. Vijay Deora, Adv.

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Mr. Chinmoy Sharma, Sr. A.A.G.  
Mr. Shuvodeep Roy, AOR  
Mr. Deepayan Dutta, Adv.  
Mr. Saurabh Tripathi, Adv.  
Mr. Irfan Hasieb, Adv.

Mr. Tushar Mehta, Solicitor General  
Mr. Chinmoy Pradip Sharma, Sr. A.A.G.  
Mr. Ankit Roy, AOR  
Mr. Irfan Hasieb, Adv.  
Mr. Vijay Deora, Adv.  
Mr. Aditya Agarwal, Adv.  
Ms. Mrinalini Ramesh, Adv.

Mr. Debojit Borkakati, AOR

**O R D E R**

As prayed for by learned Solicitor General, list on  
20.01.2026 at 2.00 pm.

**(POOJA SHARMA)**  
**AR-CUM-PS**

**(ANJALI PANWAR)**  
**ASSISTANT REGISTRAR**